

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 712/2014

IN THE MATTER OF:

M/s Walter Bushnell Pure Health Pvt. Ltd.		APPLICANT / PETITIONER
V/s		
M/s Registrar of Companies		RESPONDENT

SECTION:
Under Section 560(6)

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate

For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

FOR Order See CP/CA. No. 691/2014


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)